

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P.BHADRAN

Petition(s) for Special Leave to Appeal (Civil) No(s).11628/2004

BALWANT SINGH (D) BY LRS.

Petitioner(s)

VERSUS

JOGINDER KAUR & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T.,stay,declaring the respondent as major and prayer for interim relief and office report)

Date: 01/09/2008 This Petition was called on for hearing today.

For Petitioner(s)

Dr. Kailash Chand,Adv.

For Respondent(s)

Mr N.M.Popli,Adv.

Ms Anindita Popli,Adv.

Mrs.B.Sunita Rao,Adv.

UPON hearing counsel the Court made the following
ORDER

Application for substitution is defective.

Cure defect within three weeks, as last chance.

List again on 3.10.2008.

(M.P.BHADRAN)
Registrar

hj